

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.04.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1
2.	Comp. App. (AT) No. 53 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	

### For Hearing

3.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 <b>(PH)</b>	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. <b>With</b>	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
4.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022 <b>(PH)</b>	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. <b>With</b>	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
5.	Competition App. (AT) No. 03 of 2022 <b>(PH)</b>	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan

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By order of Hon'ble Chairperson  
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Registrar